

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1207/2020 in CP No.434/241/HDB/2020
NAME OF THE COMPANY	Saptasikhara Trade Links Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Saptasikhara Trade Links Pvt Ltd
UNDER SECTION	241

ORDER

IA No.1207/2020

Present: Ld. Counsel Ms. Kaivalya for the Applicant.

Ld. Counsel Mr. TV Narasimham for the Respondent No.2.

Ld. Proxy Counsel Mr. Sachin Sharma for the Respondent No.7.

Let the matter be posted before the regular bench. **Matter is adjourned to
09.01.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)